

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**

IA-3715/2020 IA-1581/2020 CA-558/2020 CA-373/2019

in

IB-1411(ND)/2018

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

**Vs.**

M/s. Indianroots Shopping Ltd.

**....OPERATIONAL CREDITOR**

**....CORPORATE DEBTOR**

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 18.11.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.12.2020.

  
**(Madhu Narula)**  
**Court Officer**